

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 121/Chd/Hry/2017**

**In the matter of:**

Brij Lal Ashok Kumar

...Petitioner-Operational Creditor

Versus.

M/s Tara Chand Rice  
Mills Pvt. Ltd.

...Respondent-Corporate Debtor

Present: Mr. Vaibhav Sahni, Advocate for Mr. Rakesh Kumar  
Advocate for the petitioner.  
None for the respondent.

The Hon'ble Member (Judicial) is on official tour, hence the matter  
is adjourned to 12.01.2018.

Sd/-  
Bench Officer.

December 19, 2017.  
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